## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 137 of 2016**

Dated: 25<sup>th</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bangalore Electricity Supply Company Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt